

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 188 of 2010**

**Dated :17<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**North Eastern Electricity Supply Company of Orissa Limited ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Hasan Murtaza**  
**Counsel for the Respondent(s): M.G. Ramachandran, Ms. Swapna Seshadri,**  
**Mr. Anand K. Ganesan for R.2**  
**Mr. Rutwik Panda for R.1**

**ORDER**

Written Submissions have been filed by Respondent No.2-  
GRIDCO.

Post the matter for further hearing on **29.08.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

TS/KS